NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 42/2017
COMPANY PETITION/APPLICATION NO.	CP No.17/241/242/HDB/2016
NAME OF THE COMPANY	Pooja Crafted Homes Private Limited
NAME OF THE PETITIONER(S)	Mr. K. Joji Reddy
NAME OF THE RESPONDENT(S)	Pooja Crafted Homes Private Limited & (08) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chi dambaran	PLS	9849056651	L

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Y. SURYANARAYANA	counsel fol RI - R6	9849866556	J.J. W
V. Merceto Lani ledy Consol tol 9542239039				V.V.

Heard Shri S. Chidambaram, Learned PCS for the Applicant / Petitioner and Shri Y. Suryanarayana, Learned Counsel for R-1 to 6 and Shri V. Venkata Rami Reddy, Learned Counsel for R-7, 8 & 9.

The court appointed Chartered Accountant basing on the consent given by both the parties. Accordingly, the Chartered Accountant has filed his valuation report dated 04.09.2017. So, when the case was listed on 03.11.2017, Shri S.Chidambaram, Learned PCS has taken time to get instructions. Today, he submitted he is not accepting the said report of CA.

However, Shri Y. Suryanarayana, Learned Counsel for the Respondent submit they are agreeing with the report and has suggested to pay the average price for shares of the Petitioner which is Rs.31/- per share, as per the valuation report.

ORDERS RESERVED.

Member (T)

Member (J)

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